No.A-22011/1/2010-Ad.II
Government of India
Ministry of Corporate Affairs

5th Floor, “A” wing, Shastri Bhavan,
New Delhi, the 28th March, 2011

OFFICE ORDER

With the approval of the competent authority, the following transfers are ordered with immediate effect:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Name of the officer and his/her grade (Mr/Ms/Mrs)</th>
<th>From</th>
<th>To</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Richa Kukreja, STS</td>
<td>Bench Officer, CLB Delhi</td>
<td>DROC in ROC Delhi</td>
</tr>
<tr>
<td>2.</td>
<td>Vikram Singh, JTS</td>
<td>AROC in LLP Delhi (promoted to JTS grade vide order No. A-32011/06/2009-Ad.II dated 28-3-2011)</td>
<td>Bench Officer, CLB Delhi</td>
</tr>
</tbody>
</table>

2. After submitting his joining report (on promotion to JTS grade) to his controlling officers (Registrar, LLP). Sh. Vikram Singh, has to be relieved by LLP office, for joining his new posting in CLB, Delhi.

(R.K.Pandey)
Under Secretary to the Govt. of India.
Tel: 2338 3507

To

1. Officials concerned
2. All six RDs
3. SO, Ad.II
4. Secretary, CLB, Delhi
5. ROC, Delhi
6. Personal File
7. Guard File
8. E-Gov.Cell – with request to upload signed order in ICLS Corner (‘Transfers’)